## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



C.P. No.186/2004 In O.A. No. 272/2004



New Delhi this the 17th day of December, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Shanker Raju, Member (J)

Shri I.K. Sharma, S/o Shri B.M. Sharma, R/o A-33, Dayanand Colony and Working as Scientist 'G' in Dept. of I&T, 6, CGO Complex, Lodhi Road, New Delhi.

-Applicant

(By Advocate: Ms. Richa Srivastava, proxy for Ms. Geeta Luthra)

Versus

- Shri K.K. Jaiswal, Secretary,
   Department of Information Technology,
   M/o Communication Information Technology,
   CGO Complex, Lodhi Road, New Delhi.
- Shri W.R.Deshpande,
  Senior Director,
  Department of Information Technology,
  M/o Communication Information Technology,
  CGO Complex, Lodhi Road, New Delhi.

-Respondents

(By Advocate: Shri R.N. Singh)

## ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

In the light of pending CWP NO.14123/2004 and CM NO.9892/2004 before the Hon'ble High Court against an order passed by the Tribunal, this Contempt Petition is disposed of and notices to the respondents are discharged with liberty to either of the parties to revive the same at an appropriate stage.

S Kayw (Shanker Raju) Member (J)

(V.K. Majotra) Vice Chairman (A)

CC.